

National Company Law Appellate Tribunal, New Delhi
I.A. No. 1896 of 2020 in Company Appeal (AT)(Ins) No.1062 of
2019

In the matter of :

**R.P. of SEL Manufacturing
Company Ltd.**

...Appellant

Vs.

Committee of Creditors of SEL

Manufacturing Ltd. & Ors.

...Respondents

Present:

**For Appellants: Mr. Sumesh Dhawan, Ms. Geetika Sharma and Mr.
Dushyant Manocha, Advocates for RP.**

**For Respondents: Ms. Misha, Advocate for R-1.
Mr. Arvind Kumar Gupta, Ms. Henna George,
Advocates for R-2.
Mr. Siddhant Kant, Ms. Moulshree Shukla, for
COC.**

ORDER

(Through Virtual Mode)

02.09.2020: According to the Learned Counsel for the Applicant/
Appellant the 16th Meeting of the 'Committee of Creditors' took place on
29.08.2020, Wherein among other things, the signed 'Resolution Plan'
submitted by the Consortium of Arr Ess Industries and Leading Edge was
presented and thereafter put to vote of the 'Committee of Creditors'. As a
matter of fact, the 15 days voting time line is wide open and hence the matter
is directed to be listed on **18th September, 2020.**

**[Justice Venugopal M.]
Member (Judicial)**

**[Balvinder Singh]
Member (Technical)**

sr/nn